



आयकर अपीलीय अधिकरण INCOME TAX APPELLATE TRIBUNAL

Ministry of Law and Justice, Department of Legal Affairs,
Government of India,
ROOM NO. 101, AYAKAR BHAWAN, M. A. ROAD, VARANASI-221002
Email : varanasi.bench@itat.nic.in

No.F.01-Jd(ATVns)/2026

Date – 28.07.2026

To,

The Sr. Departmental Representative,
Income Tax Appellate Tribunal,
Circuit Bench, Varanasi/Allahabad

Sub : Functioning of Income Tax Appellate Tribunal, Circuit Bench Varanasi w.e.f. 03.08.2026 to 07.08.2026 through physical mode of hearing – forwarding of Cause List regarding.

Sir,

With reference to earlier letter dtd. 15.07.2026, enclosed herewith please find a copy of Cause List of the Cases fixed for physical hearing w.ef. 03.08.2026 to 07.08.2026.

Encl : As above.

Copy to:-

1. ITAT Bar Association, Varanasi for information.
2. The Assistant Registrar, ITAT, Lucknow for information.
3. The Assistant Registrar, ITAT, Allahabad for information.

Yours faithfully,


Assistant Registrar
सहायक पंजीकार

आयकर अपीलीय अधिकरण
Income Tax Appellate Tribunal
वाराणसी सर्किट पीठ, वाराणसी
Varanasi Circuit Bench, Varanasi


Assistant Registrar
सहायक पंजीकार
आयकर अपीलीय अधिकरण
Income Tax Appellate Tribunal
वाराणसी सर्किट पीठ, वाराणसी
Varanasi Circuit Bench, Varanasi

INCOME TAX APPELLATE TRIBUNAL, VARANASI**CAUSE LIST OF DB BENCH FOR 03-AUGUST-2026 (MONDAY)****BEFORE HON'BLE JUSTICE (RETD.) C V BHADANG, PRESIDENT
AND HON'BLE NIKHIL CHOUDHARY, ACCOUNTANT MEMBER****IN COURT ROOM 1****PHYSICAL HEARING AT AAYAKAR BHAWAN, VARANASI**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 3/VNS/2019	2011-2012	[A] M/S BANARAS ALANKAR KENDRA	
2	ITA 100/VNS/2023	2015-16	[A] MANSAROVAR	
3	ITA 48/VNS/2024	2011-12	[D] MANOJ KUMAR GUPTA	
4	ITA 72/VNS/2024	2017-2018	[A] MANOJ KUMAR SINGH	
5	ITA 125/VNS/2024	2013-2014	[A] HARI MOHAN AGRAWAL HUF	
6	ITA 165/VNS/2024	2015-2016	[A] PURNIMA SHUKLA	
7	ITA 175/VNS/2024	2019-20	[D] SADHANA SRIVASTAVA	
8	ITA 179/VNS/2024	2011-2012	[A] SIDDH JEWELLERS PVT. LTD.	
9	ITA 181/VNS/2024	2009-10	[D] SUDAMA DEVI	
10	ITA 182/VNS/2024	2009-10	[D] SUDAMA DEVI	
11	ITA 192/VNS/2024	2017-2018	[A] SANTOSH KUMAR JAISWAL	
12	ITA 194/VNS/2024	2017-18	[D] RAJ KUMAR SONKAR	
13	ITA 218/VNS/2024	2018-2019	[A] DHARMENDRA KUMAR PANDEY	
14	ITA 219/VNS/2024	2010-11	[A] FAIYAZ AHMAD KHAN	
15	ITA 222/VNS/2024	2015-2016	[A] MANI SHANKAR PANDEY	
16	ITA 227/VNS/2024	2015-2016	[A] SUBHASH CHANDRA YADAV	
17	ITA 228/VNS/2024	2015-2016	[A] SUBHASH CHANDRA YADAV	
18	ITA 229/VNS/2024	2018-19	[A] PRABHU NATH TIWARI	
19	ITA 233/VNS/2024	2016-2017	[A] GIRDHARI LAL SWARNKAR	
20	ITA 2758/DEL/2024	2013-14	[A] THE ST. ANDREWS COLLEGE ASSOCIATION	
21	ITA 57/VNS/2026	2015-2016	[A] PUSHPA MISHRA	
22	ITA 225/VNS/2026	2017-2018	[A] LATE RAGHAWENDRA PRATAP SINGH, THROUGH L/H SMT. GEETA SINGH	


Assistant Registrar
28-Jul-2026

INCOME TAX APPELLATE TRIBUNAL, VARANASI**CAUSE LIST OF SMC BENCH FOR 03-AUGUST-2026 (MONDAY)****BEFORE HON'BLE KUL BHARAT, VICE PRESIDENT
IN COURT ROOM 1****PHYSICAL HEARING AT AAYAKAR BHAWAN, VARANASI**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 98/VNS/2024	2017-2018	[A] IMTIYAZ AHMAD	
2	ITA 180/VNS/2024	2018-2019	[A] ANKITA	
3	ITA 191/VNS/2024	2017-2018	[A] ASHA SINGH	
4	ITA 200/VNS/2024	2010-2011	[A] RAMKRIT SINGH	
5	ITA 224/VNS/2024	2014-2015	[A] GORAKHPUR AUTO SERVICE	
6	ITA 234/VNS/2024	2017-2018	[A] VIVEK KUMAR SINGH	
7	ITA 235/VNS/2024	2017-2018	[A] VIVEK KUMAR SINGH	
8	ITA 236/VNS/2024	2017-2018	[A] VIVEK KUMAR SINGH	
9	ITA 237/VNS/2024	2017-2018	[A] VIVEK KUMAR SINGH	
10	ITA 238/VNS/2024	2017-2018	[A] VIVEK KUMAR SINGH	
11	ITA 2/VNS/2025	2017-18	[A] PRAKASH CONSTRUCTION	


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INCOME TAX APPELLATE TRIBUNAL, VARANASI**CAUSE LIST OF DB BENCH FOR 04-AUGUST-2026 (TUESDAY)****BEFORE HON'BLE JUSTICE (RETD.) C V BHADANG, PRESIDENT
AND HON'BLE NIKHIL CHOUDHARY, ACCOUNTANT MEMBER****IN COURT ROOM 1****PHYSICAL HEARING AT AAYAKAR BHAWAN, VARANASI**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 166/VNS/2024	2022-23	[D] MS SBC EXPORT LIMITED	
2	CO 1/VNS/2026	2022-23	[A] SBC EXPORTS LIMITED	
3	ITA 1/VNS/2025	2018-2019	[A] RAJIV KHARWAR	
4	ITA 4/VNS/2025	2020-2021	[A] THE ARYAN PUBLIC SCHOOL SOCIETY	
5	ITA 8/VNS/2025	2017-2018	[A] YASHWANT KUMAR	
6	ITA 13/VNS/2025	2018	[D] KSHETRIYA SHRI GANDHI ASHRAM	
7	ITA 17/VNS/2025	2011-2012	[A] SHREE NATH JEE BAKERS PVT. LTD.	
8	ITA 30/VNS/2025	NA	[A] SHREE VALLAB YUVAK PARISHD	
9	ITA 31/VNS/2025	2019	[D] SUBHASH TRACTORS	
10	ITA 32/VNS/2025	2025-2026	[A] MAA KHANDWARI DEVI UCHCH SHIKSHAN NYAS	
11	ITA 35/VNS/2025	2014-15	[D] ANJU JHUNJHUNWALA	
12	ITA 37/VNS/2025	2021-2022	[A] DEORIA BAL VIKAS SAMITI	
13	ITA 39/VNS/2025	2017-18	[A] BHARAT LAL GUPTA	
14	ITA 43/VNS/2025	2010-2011	[A] M/S IZHAR INTERNATIONAL	
15	ITA 46/VNS/2025	2015-2016	[A] BRAJ CHAND PANDEY	
16	ITA 48/VNS/2025	2018-19	[A] UTKARSH COREINVEST LIMITED	
17	ITA 51/VNS/2025	2016-2017	[A] KRISHNA KUMAR CONTRACTOR	
18	ITA 52/VNS/2025	2017-2018	[A] KRISHNA KUMAR CONTRACTOR	
19	ITA 58/VNS/2025	2017-2018	[A] UPMA JAISWAL	
20	ITA 62/VNS/2025	2019-20	[A] MANOJ KUMAR MAURYA	


Assistant Registrar
28-Jul-2026**INCOME TAX APPELLATE TRIBUNAL, VARANASI**

CAUSE LIST OF SMC BENCH FOR 04-AUGUST-2026 (TUESDAY)

**BEFORE HON'BLE SUDHANSHU SRIVASTAVA, JUDICIAL MEMBER
IN COURT ROOM 1**

PHYSICAL HEARING AT AAYAKAR BHAWAN, VARANASI

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 5/VNS/2025	2017-2018	[A] ANIL KUMAR SRIVASTAVA	
2	ITA 9/VNS/2025	2018-19	[A] JEEVAN DEEP CHARITABLE SOCIETY	
3	ITA 12/VNS/2025	2016-2017	[A] MOHD. NASEEM	
4	ITA 14/VNS/2025	2019-20	[A] MADAN GOPAL	
5	ITA 15/VNS/2025	2017-2018	[A] SHALINEE SINGH	
6	ITA 16/VNS/2025	2016-2017	[A] RAHUL AGRAWAL	
7	ITA 18/VNS/2025	2009-2010	[A] VIKASH KUMAR	
8	ITA 19/VNS/2025	2011-2012	[A] HANUMAN PANDEY (HUF)	
9	ITA 20/VNS/2025	2014-2015	[A] SURESH KUMAR	
10	ITA 21/VNS/2025	2014-2015	[A] SURESH KUMAR	


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INCOME TAX APPELLATE TRIBUNAL, VARANASI**CAUSE LIST OF DB BENCH FOR 05-AUGUST-2026 (WEDNESDAY)****BEFORE HON'BLE SUDHANSHU SRIVASTAVA, JUDICIAL MEMBER
AND HON'BLE NIKHIL CHOUDHARY, ACCOUNTANT MEMBER****IN COURT ROOM 1****PHYSICAL HEARING AT AAYAKAR BHAWAN, VARANASI**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 63/VNS/2025	2012-13	[A] SUDHIR SHUKLA LEGAL HEIR OF SANJIV KUMAR SHUKLA	
2	ITA 64/VNS/2025	2017-18	[A] SUDHIR SHUKLA LEGAL HEIR OF SANJIV KUMAR SHUKLA	
3	ITA 72/VNS/2025	2013-14	[A] NIRJA AGRAWAL	
4	ITA 74/VNS/2025	2012-13	[A] NIRJA AGRAWAL	
5	ITA 79/VNS/2025	2019-2020	[A] HARE KRISHNA RASTOGI	
6	ITA 84/VNS/2025	2012-13	[A] RAVINDRA KUMAR JAISWAL	
7	ITA 91/VNS/2025	2015-16	[A] CHARU RAI	
8	ITA 94/VNS/2025	2014-15	[D] NIHON IMPEX PRIVATE LIMITED	
9	ITA 95/VNS/2025	2015-16	[D] NIHON IMPEX PRIVATE LIMITED	
10	ITA 96/VNS/2025	2013-14	[A] FR. SUNIL PRAKASH MATHIAS LEGAL HEIR OF LATE AJAY KUMAR	
11	ITA 97/VNS/2025	2014-2015	[A] FR. SUNIL PRAKASH MATHIAS, LEGAL HEIR OF LATE AJAY KUMAR	
12	ITA 98/VNS/2025	2015-2016	[A] FR. SUNIL PRAKASH MATHIAS LEGAL HEIR OF LATE AJAY KUMAR	
13	ITA 99/VNS/2025	2016-2017	[A] FR. SUNIL PRAKASH MATHIAS LEGAL HEIR OF LATE AJAY KUMAR	
14	ITA 101/VNS/2025	2014-2015	[A] JAI LAKSHMI SOVENTS PVT. LTD.	
15	ITA 102/VNS/2025	2018-2019	[A] JAI LAKSHMI SOLVENTS PVT. LTD.	
16	ITA 107/VNS/2025	2020-2021	[A] K G PAN PRODUCTS (P) LTD.	
17	ITA 111/VNS/2025	2018-2019	[A] SANJAY KUMAR SINGH	
18	ITA 116/VNS/2025	2015-16	[A] ABC EDUCATIONAL SOCIETY	
19	ITA 117/VNS/2025	2018-19	[A] ABC EDUCATIONAL SOCIETY	
20	ITA 118/VNS/2025	2014-2015	[A] HUMAN DEVELOPMENT SOCIETY	


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28-Jul-2026**INCOME TAX APPELLATE TRIBUNAL, VARANASI**

CAUSE LIST OF SMC BENCH FOR 05-AUGUST-2026 (WEDNESDAY)

**BEFORE HON'BLE SUDHANSHU SRIVASTAVA, JUDICIAL MEMBER
IN COURT ROOM 1**

PHYSICAL HEARING AT AAYAKAR BHAWAN, VARANASI

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 22/VNS/2025	2017-2018	[A] MEENA SINGH	
2	ITA 23/VNS/2025	2012-2013	[A] VIJAY JAISWAL	
3	ITA 28/VNS/2025	2017-2018	[A] SANGITA	
4	ITA 29/VNS/2025	2017-2018	[A] SHUSHILA DEVI	
5	ITA 33/VNS/2025	2023-24	[A] LORD GUHAN JI BENEFICIARY OF TRILOCHANA JI TRUST	
6	ITA 34/VNS/2025	2012-2013	[A] SHOBHA DEVI	
7	ITA 36/VNS/2025	2017-18	[A] SHIV SHANKAR PRASAD	
8	ITA 38/VNS/2025	2017-2018	[A] MANOJ BHARDWAJ	
9	ITA 40/VNS/2025	2017-2018	[A] SATISH KUMAR JAISWAL	
10	ITA 33/ALLD/2025	2017-2018	[A] SATISH KUMAR JAISWAL	


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28-Jul-2026

INCOME TAX APPELLATE TRIBUNAL, VARANASI**CAUSE LIST OF DB BENCH FOR 06-AUGUST-2026 (THURSDAY)****BEFORE HON'BLE SUDHANSHU SRIVASTAVA, JUDICIAL MEMBER
AND HON'BLE NIKHIL CHOUDHARY, ACCOUNTANT MEMBER****IN COURT ROOM 1****PHYSICAL HEARING AT AAYAKAR BHAWAN, VARANASI**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 119/VNS/2025	2015-2016	[A] VIJOY SHANKER SHAH	
2	ITA 120/VNS/2025	NA	[A] SRI DAS FOUNDATION	
3	ITA 121/VNS/2025	2016-2017	[A] GORAKHPUR INDUSTRIAL DEVELOPMENT AUTHORITY	
4	ITA 122/VNS/2025	2018-2019	[A] GORAKHPUR INDUSTRIAL DEVELOPMENT AUTHORITY	
5	ITA 127/VNS/2025	2016-17	[A] A K INFRA PROJECT PVT.LTD	
6	ITA 129/VNS/2025	2015-2016	[A] UMESH CHANDER RAI	
7	ITA 130/VNS/2025	2016-2017	[A] SUDHA	
8	ITA 131/VNS/2025	2017-2018	[A] USHA DEVI	
9	ITA 132/VNS/2025	2016-2017	[A] M/S OM PROPERTIES & DEVELOPERS	
10	ITA 133/VNS/2025	--	[A] KASHI ANATHALAYA ASSOCIATION	
11	ITA 135/VNS/2025	2019-2020	[A] PRATIMA GUPTA	
12	ITA 144/VNS/2025	2017-2018	[A] KSHETRIYA SHRI GANDHI ASHRAM	
13	ITA 152/VNS/2025	2019-2020	[A] RAJA SHRI KRISHNA DUTT DIEEGRI COLLEGE	
14	ITA 158/VNS/2025	2017-2018	[A] AMBAREESH CHANDRA SRIVASTAVA	
15	ITA 161/VNS/2025	2017-2018	[A] MOHD. AKMAL	
16	ITA 163/VNS/2025	2017-2018	[A] RAM BACHAN YADAV	
17	ITA 165/VNS/2025	2017-2018	[A] VINOD KUMAR	
18	ITA 166/VNS/2025	2018-2019	[A] RAM PAL SINGH	
19	ITA 167/VNS/2025	2017-18	[A] PRADEEP KUMAR MISHRA	
20	ITA 168/VNS/2025	2017-18	[A] PRADEEP KUMAR MISHRA	


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28-Jul-2026**INCOME TAX APPELLATE TRIBUNAL, VARANASI**

CAUSE LIST OF SMC BENCH FOR 06-AUGUST-2026 (THURSDAY)

**BEFORE HON'BLE SUDHANSHU SRIVASTAVA, JUDICIAL MEMBER
IN COURT ROOM 1**

PHYSICAL HEARING AT AAYAKAR BHAWAN, VARANASI

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 41/VNS/2025	2017-2018	[A] SIRAJ AHMED	
2	ITA 45/VNS/2025	2017-18	[A] BHARAT SINGH	
3	ITA 47/VNS/2025	2012-2013	[A] SHAFIULLAH SIDDIQUI	
4	ITA 49/VNS/2025	2017-18	[A] SANJAY KUMAR SINGH	
5	ITA 50/VNS/2025	2017-2018	[A] PRABHUNATH PANDEY	
6	ITA 53/VNS/2025	2016-2017	[A] JANHAVI CONSTRUCTION	
7	ITA 54/VNS/2025	2017-2018	[A] JANHAVI CONSTRUCTION	
8	ITA 56/VNS/2025	2018-2019	[A] M/S VIKAS AGRO EXPORTS PVT. LTD.	
9	ITA 57/VNS/2025	2017-2018	[A] SHAILENDRA KUMAR CHAURASIYA	
10	ITA 59/VNS/2025	2019-2020	[A] MALATI	


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28-Jul-2026

INCOME TAX APPELLATE TRIBUNAL, VARANASI**CAUSE LIST OF DB BENCH FOR 07-AUGUST-2026 (FRIDAY)****BEFORE HON'BLE SUDHANSHU SRIVASTAVA, JUDICIAL MEMBER
AND HON'BLE NIKHIL CHOUDHARY, ACCOUNTANT MEMBER****IN COURT ROOM 1****PHYSICAL HEARING AT AAYAKAR BHAWAN, VARANASI**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	SA 4/VNS/2025	2018-2019	[A] NILESH KUMAR TIWARI	
2	SA 1/VNS/2026	2016-2017	[A] NAIMULLAH KHAN	
3	SA 2/VNS/2026	2020-2021	[A] M/S M. L. G. BUSINESS PVT. LTD.	
4	ITA 169/VNS/2025	2017-2018	[A] HARINDAR PRASAD	
5	ITA 170/VNS/2025	2018-2019	[A] APRAJITA CONSTRUCTION	
6	ITA 178/VNS/2025	2021-2022	[A] TAHZEEM MUMTAZ	
7	ITA 179/VNS/2025	2017-2018	[A] BHONU PRASAD	
8	ITA 180/VNS/2025	2019-20	[A] SANTOSH KUMAR PATEL	
9	ITA 183/VNS/2025	2018-2019	[A] PARAG DAS	
10	ITA 186/VNS/2025	2013-2014	[A] VIKAS GUPTA	
11	ITA 187/VNS/2025	2013-2014	[A] VIKAS GUPTA	
12	ITA 188/VNS/2025	2013-2014	[A] VIKAS GUPTA	
13	ITA 190/VNS/2025	2021-2022	[A] MOHD. IRFAN AHMED	
14	ITA 193/VNS/2025	2023-2024	[A] DEVA WELFARE SOCIETY	


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28-Jul-2026